## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 84/NCLT/AHM/2017 (New) Gujarat High Court C.A. No. 249/2008 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Gopal Girdharimal Doda.

V/s

Vishesh Ispat Pvt Ltd.

Section of the Companies Act:

Section 237 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Asher. Pamcher

Advocence

Parinimel

Asher Panchy

For AR COURTY BESO

2.

## **ORDER**

Learned Advocate Ms. Asha Panchal i/b Learned Advocate Mr. A R Gupta present for Petitioner. None present for Respondent.

At request of learned Counsel for petitioner.

Petitioner is directed to serve a copy of this order on Respondent and shall file proof of service.

List the matter on 21.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.